

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 15 of 2021 (SZ)

SUO MOTU Based on the News
item in the Hindu English Newspaper
dated:05.01.2021, & In Dinamalar
Tamil Newspaper dt: 05.01.2021,
"White foam Observed in Coom
stretch near Napier Bridge".

Vs

The Chief Secretary to Govt. of Tamil Nadu
Govt Secretariat,
Fort St. George Chennai,
Tamil Nadu – 600009 & 12 others.

... Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE RESPONDENT TAMIL NADU POLLUTION CONTROL BOARD.	1 - 9

**Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.**

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 15 of 2021 (SZ)

SUO MOTU Based on the News item in the Hindu English Newspaper dated:05.01.2021, & In Dinamalar Tamil Newspaper dt: 05.01.2021, "White foam Observed in Cooum stretch near Napier Bridge".

Vs

The Chief Secretary to Govt. of Tamil Nadu
Govt Secretariat,
Fort St. George Chennai,
Tamil Nadu – 600009 & 12 others.

... Respondents

**REPORT FILED ON BEHALF OF THE RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan , Christian, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032 and filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone), Chennai in its order dated 01.10.2021 directed inter alia as follows:


“ para 4:- Learned Counsel appearing for the Pollution Control Board wanted some time to file report regarding the compliance of the

J. Josephine Sahayarani
16/12/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD.

Joint Committee recommendations by the respective department and whether there is any improvement in the water quality on account of the same and if there is no improvement what are the further steps to be taken as a temporary measure to meet the situation till the long terms measures are implemented by them”.

3. It is respectfully submitted that the Tamil Nadu Pollution Control Board has issued directions vide proc. Dt.04.12.2019 to the Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB) to take immediate action to connect the unsewered wards located on the banks of Rive Adyar to underground sewerage System (UGSS) and shall take necessary action to install Tertiary Treatment Plant comprising RO system to the STPs located at Nesapakkam and explore the possibility of reusing the RO permeate for industrial purpose and to convey and dispose the RO reject directly into sea after conducting the marine impact study through reputed institution to curtail 3 the discharge of sewage into River Adyar.

Further, The Tamil Nadu Pollution Control Board (TNPCB) has again issued directions vide proceeding dated 16.03.2021 to the Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB), CMA, DTP, Rural Development & Panchayat Raj Department and Directorate of Public Health and Preventive Medicines on the installation of Online Continuous Effluent Monitoring system (OCEMS) and using of mobile based application on STP monitoring towards the compliance of Central Pollution Control Board (CPCB) directions dated 15.02.2021.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

4. It is further submitted that, CMWSSB has taken up the implementation of 15 sub-projects with work components consists of 10 nos of Interception & Diversion arrangement along the river and 3 nos of Modular Sewage Treatment Plants (STPs) for treatment of the diverted Sewage at College Road, Chetpet, Nungambakkam and Maduravoyal one 10 MLD Sewage Treatment Plant at Langs Garden and 1 Under Ground Sewerage Scheme (UGSS) at Nerkundram. The status of the progress of the 14 sub-projects are reported as follows;

Sl. No.	Description of Work	Physical progress of work %	Expected date of completion.
1.	Package 1 - Chintadripet	100	Completed
2.	Package 2- I & D - Chetpet	100	Completed
3.	Package 3 - I & D - Nungambakkam	100	Completed
4.	Package 4 - I & D - Metha Nagar	84	30.09.2021
5.	Package 5 - I & D - Anna Nagar	100	Completed
6.	Package 6 - I & D - Langs Garden Road	77	30.09.2021
7.	Package 7 - I & D - South Coovum River Road	74	30.09.2021
8.	Package 8 - I & D - Aminjikarai	100	Completed
9.	Package 9 - I & D - NSK Nagar	-	Shelved due to non removal to encroachments
10.	Package 10 - I & D - Anna Nagar	100	Completed
11.	Package 11- Modular STP - College Road, Chetpet	95	31.08.2021 Testing and Trail operation commenced
12.	Package 12- Modular STP - Nungabakkam	65	31.12.2021
13.	Package 13- Modular STP - Maduravoyal	14	31.12.2021
14.	Package 14 - Modular STP - TTUF at Langs Garden	30	16.05.2022
15.	Package 15 - UGSS- Nerkundram	32	30.06.2022

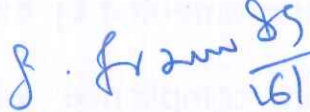
In this regard, it is submitted that the above projects has implemented by the CMWSSB under River Restoration project of CRRT in compliance with the Hon'ble National Green Tribunal (NGT),

Principal Bench, New Delhi in its order dated 13.02.2019 in case No. O.A.556 to 559 of 2018. Further for the five of the above projects which are under construction have issued with Consent for Establishment.

5. It is respectfully submitted that in Greater Chennai Corporation, there are 27 STPs in which 13 STPs are under operation and 14 STPs are under construction. Out of which, 9 STPs are under operation in the Jurisdiction office of the District Environmental Engineer, TNPCB, Chennai.

6. It is respectively submitted that Tamil Nadu Pollution Control Board has again issued the directions to the Common STPs coming under the jurisdiction of Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) under Section 5 of the Environment (Protection) Act, 1986 as amended vide Proceedings No. T6/TNPCB/F.5656/STP/2021-1, Dated: 18.06.2021 for compliance of the followings within three months;

- i. The CMWSSB shall ensure that the existing 13 STPs with existing treatment capacity of 745 MLD shall be utilized to the fullest capacity and ensure that there is no under utilization of existing capacity (capacity utilized is 579.06 MLD and 165.94 MLD remains underutilized)
- ii. The CMWSSB shall complete the underground sewerage system for the unsewered area and to ensure that the untreated sewage presently let into nearby land and water bodies shall be stopped and to ensure 100 % treatment of sewage.
- iii. The CMWSSB shall take necessary action to operate and maintain the STPs to ensure that the sewage from the assigned area is treated in the STPs and no bypass of sewage shall take place.


 16/12/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER,
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

- iv. The CMWSSB shall expedite the process of sewer connection, construction, completion and commissioning of under construction STPs so as to bring them into operation
- v. The CMWSSB shall furnish time bound plan of action and show the progress made in the construction of proposed STPs so as to bring them into operation.
- vi. As per CPCB guidelines for utilisation of treated effluent in irrigation, the treated effluent should meet the norms prescribed for irrigation under Environment (Protection) Rules, 1986/Consent. The effluent should also conform to Total Dissolved Solid (TDS)- 2100 mg/l and Sodium Adsorption Ratio (SAR)- preferably less than 18 but not more than 26, depending on soil/crop type, besides meeting any other parameters suggested by agricultural scientist or agricultural university/institute in the Irrigation Management Plan (IMP)
- vii. The CMWSSB shall comply with the directions issued by TNPCB dt. 27.08.2020 regarding installation of Online Continuous Effluent Monitoring System (OCEMS) based on the CPCB directions dated 07.08.2020.
- viii. The CMWSSB shall comply with the letter issued by TNPCB dt. 24.11.2020 regarding using mobile application for transmission of STP operation data by STP operators on weekly basis based on the CPCB directions dated 03.11.2020
- ix. The CMWSSB shall explore the possibility of utilising the treated sewage by forming a grid so that further industrial use shall be established.
- x. The CMWSSB shall comply with the above directions within the time period specified therein. Otherwise Board shall impose Environmental Compensation as given below:

Environmental Compensation (EC) = Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation-Installed Capacity) + Marginal Average Capital Cost for Conveyance Facility x (Total Generation -Operational Capacity)] + O&M Cost Factor x Marginal

J. S. Suresh
16/12/22

Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available.

7. It is respectfully submitted that the consolidated report of analysis of water samples collected in River Cooum and River Adyar with specific remarks on the water quality is as follows:.

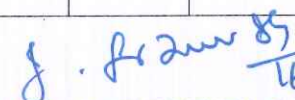
RIVER – COOUM :

Date of Collection	Point of Collection	pH	Conductivity	TSS	TDS	Chloride	Ammono-Nitrogen	BOD	COD
			Mmhos/cm	mg/L	mg/L	mg/L	mg/L	mg/L	mg/L
	COOUM –RIVER								
24.03.2021 & 25.03.2021	Thirumangalam Causeway (Downstream)	7.11	2016	116	1124	320	21.28	56	184
	Chitra Talkies Bridge (Downstream)	7.62	2580	118	1350	385	26.88	47	152
	Napier Bridge (Downstream)	7.54	3100	24	1612	620	20.72	23	96
21.06.2021 & 22.06.2021	Thirumangalam Causeway (Downstream)	6.85	2029	316	1126	350	29.68	252	728
	Chitra Talkies Bridge (Downstream)	7.34	2340	28	1318	360	22.4	26	168
	Napier Bridge (Downstream)	7.38	12000	12	6784	3425	21.84	11	72
27.04.2021	Thirumangalam Causeway (Downstream)	7.01	1978	162	886	280	26.88	78	376
	Chitra Talkies Bridge (Downstream)	7.78	2580	486	884	375	22.4	62	328
	Napier Bridge (Downstream)	7.60	18590	22	10052	5248	19.6	14	120
20.07.2021	Thirumangalam Causeway (Downstream)	6.90	1354	134	712	205	9.52	39	264
	Chitra Talkies Bridge (Downstream)	7.42	1697	38	918	225	14.0	19	88
	Napier Bridge (Downstream)	7.24	1724	18	1030	270	18.48	11	72

24.08.2021	THIRUMANGALAM CAUSEWAY (Downstream)	6.88	1617	22	962	235	11.2	15	144
	CHITRA TALKIES BRIDGE (Downstream)	7.05	1781	134	1048	315	15.12	82	256
	NAPIER BRIDGE (Downstream)	6.84	4020	98	2314	1130	12.88	46	208
22.09.2021	Thirumangalam Causeway (Downstream)	6.77	1627	168	816	295	15.68	126	304
	Chitra Talkies Bridge (Downstream)	7.22	2140	54	1098	370	23.52	47	264
	Napier Bridge (Downstream)	7.03	12910	94	7740	4350	15.68	54	296

RIVER – ADYAR:

Date of Collection	Point of Collection	pH	Conductivity	TSS	TDS	Chloride	Ammono-Nitrogen	BOD	COD
			Mmhos/cm	mg/L	mg/L	mg/L	mg/L	mg/L	mg/L
	ADYAR – RIVER								
24.03.2021 & 25.03.2021	Alandur Abraham Bridge (Downstream)	7.57	1190	18	1062	290	15.12	13	64
	Thiru-Vi-Ka-Bridge (Downstream)	7.99	10110	88	5664	3200	16.24	26	64
22.06.2021	Alandur Abraham Bridge (Downstream)	7.41	2028	24	1020	290	14.0	18	88
	Thiru-Vi-Ka-Bridge (Downstream)	7.71	18640	114	10612	6100	11.76	17	72
27.04.2021	Alandur Abraham Bridge (Downstream)	7.74	1891	20	1034	240	17.36	16	96
	Thiru-Vi-Ka-Bridge (Downstream)	7.83	15190	92	8414	4749	10.08	11	88
20.07.2021	Alandur Abraham Bridge (Downstream)	7.26	997	10	586	124	7.28	9	48
	Thiru-Vi-Ka-Bridge (Downstream)	7.31	19110	12	11232	1230	4.48	12	208
24.08.2021	ALANDUR ABRAHAM BRIDGE (Downstream)	7.02	1477	48	800	235	14.56	29	136


 16/12/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD

	THIRU-VI-KA-BRIDGE (Downstream)	7.13	6630	36	3964	2110	11.76	20	136
22.09.2021	Alandur Abraham Bridge (Downstream)	7.31	1937	14	922	295	14.0	13	144
	Thiru-Vi-Ka-Bridge (Downstream)	7.22	21600	154	13312	7575	11.2	108	280

From the report of analysis, it is observed that, all the samples reveals the parameters of Conductivity, Ammo- Nitrogen, BOD, except pH are exceeding the limits of Designated Best Use Water Quality Criteria- Class of water (A to E) .

8. It is respectfully submitted that the compliance status report of directions issued by the Board is yet to be received from the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB). Further, the CMWSSB has been requested vide DEE, TNPCB, Chennai letter dated: 07.12.2021 to furnish the action taken report and compliance status of directions issued

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. S. Kumar
16/12/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Thiru. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

J. Ar 2008 JS
16/11/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI.**

**Original Application No. 15 of
2021 (SZ)**

SUO MOTU Based on the News
item in the Hindu English Newspaper
dated:05.01.2021, & In Dinamalar
Tamil Newspaper dt: 05.01.2021,
"White foam Observed in Cooum
stretch near Napier Bridge".

Vs

The Chief Secretary to Govt. of Tamil
Nadu
Govt Secretariat,
Fort St. George Chennai,
Tamil Nadu – 600009 & 12 others.

... Respondents

**REPORT FILED ON BEHALF OF
THE RESPONDENT TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent TNPCCB
Thiru. Sai Sathya Jith.**

Date:16.12.2021.

Date of hearing on 17.12.2021.